F. No. B. 12017/08/2006-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi,
Dated: 02 May, 2017

To,
Shri Sabu Sebastian,
Secretary General,
All India Federation of Superintendents of Customs,
New Customs House,
3rd Floor, Ballard Estate,
Mumbai-400001

Subject: Renewal of recognition of ‘All India Federation of Superintendents of Customs’ – regarding.

Sir,

I am directed to refer to your letter No. AIFS/SS/21/2017 dated 27.02.2017 on the subject mentioned above and to say that the ‘All India Federation of Superintendents of Customs’ was recognised in terms of Rule 5 d (i) of the Central Civil Services (Recognition of Service Association) Rules, 1993, initially for a period of two years vide letter F. No.B12017/15/2001-Ad. IVA dated 29.04.2004, which was renewed from time to time till 15.06.2013. The Federation’s request for renewal of recognition under the CCS (RSA) Rules, 1993 was considered. Accordingly, I am directed to convey the approval of the Competent Authority for renewal of recognition of the Federation under the CCS (RSA) Rules, 1993 for a further period of 5 years with effect from 16.06.2013 till 15.06.2018. The said Federation shall comply with all the conditions given under the said Rules and orders/instructions issued thereunder.

2. If the federation fails to comply with any of the conditions set out in Rule 5 or Rule 6 or Rule 7, the said recognition shall be withdrawn after following the due procedure as stated in Rule 8 of CCS (RSA) Rules 1993. If the Federation would like to further continue recognition beyond 5 years period stated in para 1 above, they shall have to apply for renewal well in time before expiry of the recognition.

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary to the Govt. of India

Copy to:
1. All Chief Commissioners of Customs and Central Excise under CBEC.
2. The Under Secretary, Department of Personnel and Training (JCA), North Block,
   New Delhi-110001.
3. The Under Secretary (Coordination Section), Department of Revenue, North Block,
   New Delhi. He is requested to include the name and address of the Association for
   future correspondence.
4. Commissioner (Coord.), CBEC.
5. PS to Chairman, CBEC and PS to all Members, CBEC.
6. Guard File/Webmaster, CBEC.